

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 1211 of 2011

(Arising out of OIA-220-222/2011-AHD-II-CE/PKJ/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-II)

M/s. India Sales

Opp. Jaipur Golden Transport,
Galaxy Cinema Road, N H No. 8, Naroda,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E., Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

....Respondent

WITH

Excise Appeal No. 1212 of 2011

(Arising out of OIA-220-222/2011-AHD-II-CE/PKJ/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-II)

Shri Nanjibhai Hansrajibhai Patel

Partner, India Sales,
Opp. Jaipur Golden Transport,
Galaxy Cinema Road, N H No. 8, Naroda,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E., Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

....Respondent

AND

Excise Appeal No. 1213 of 2011

(Arising out of OIA-220-222/2011-AHD-II-CE/PKJ/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-II)

Shri P R Lakshminarayanan

Advisor, Marketing Of Khira Steel Works Pvt Ltd.,
Opp. Iti, Kubernagar, Po-Naroda,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E., Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

....Respondent

APPEARANCE:

Shri. S. Bissa, Advocate for the Appellant

Shri. Dharmendra. Kanjani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10089-10091 /2020

DATE OF HEARING: 09.01.2020
DATE OF DECISION: 09.01.2020

RAMESH NAIR

Shri S. Bissa, Learned Counsel appearing for the appellants submits that the appellants wish to withdraw the appeals as they have opted for SABKA VISHWAS SCHEME, 2019 and discharge certificate was also issued. As per the submission made by the learned counsel, the appeals are dismissed as withdrawn.

(Dictated & Pronounced in the open court)

(RAMESH NAIR)
MEMBER (JUDICIAL)

(RAJU)
MEMBER (TECHNICAL)

Kamakshi